

F.No. J-11015/7/2018-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 19th April, 2018

ORDER

The President is pleased to engage following Advocates as Standing Government Counsel / Additional Standing Government Counsel for conducting Central Government litigation (except cases of Railways & Taxation) before various District & Subordinate Courts at Hyderabad (Telangana), as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
City Civil Courts of Hyderabad, Secunderabad, Rangareddy District Courts & other Courts and Tribunals at Hyderabad <u>As Standing Government Counsel</u>			
1.	Ravinder Viswanath	Flat No. 101, Sai Sadan, H. No. 16-11-511/F/15/1, Shalivahana Nagar, Moosaram Bagh, Hyderabad-500036 Mob: 9246539104	AP/102/1983
City Civil Courts at Hyderabad <u>As Additional Standing Government Counsel</u>			
2.	Sudhakar Rao Kulkarni	H. No. 5-1-193, Jambagh, Hyderabad-500095, Telangana. Mob: 9959360401, Tel. 040-24600575	AP/80-A/1977
3.	D. Chandra Shekar Reddy	H. No. 16-2-751/A/33/1, Karan Bagh, Saidabad, Hyderabad-500059 Mob: 9440287820 Tel. 040-24162152	AP/893/2003
Rangareddy District Courts at LB Nagar Hyderabad and Ibrahimpatnam Courts <u>As Additional Standing Government Counsel</u>			
4.	Gourish Sunkari	504, Rajrajeshwari Nilayam, Sri Rama Hills, L.B. Nagar, Hyderabad-68. Mob: 9704737586 Email: sunkarigourish@gmail.com	AP/1112/1991

Gandhi
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**Rangareddy District Courts at L.B. Nagar Hyderabad
and Ibrahimpatnam Courts**

As Additional Standing Government Counsel

5.	G. Chandra Shekhar Reddy	48, LIGH, New Santhosh Nagar Colony, Hyderabad. Mob: 9391118889	AP/510/1989
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2. Consequent upon the engagement of above listed Advocates, their names occurring in the list of District and Subordinate Courts, Telangana State, Standing Government Counsel at serial number 1 and in the list of District and Subordinate Courts, Telangana State, Additional Standing Government Counsel at serial numbers 1,3,4 & 5, all in this Department's earlier Order No. 36(2)/2015-Judl. dated 22.05.2015, stand deleted.

3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.

Inder Kumar
19.4.18

(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri K. M. Nataraj, acting-Additional Solicitor General of India (Southern Zone).
3. Shri K. Laxman, Asst. SGI, High Court of Judicature at Hyderabad.
4. The District Judge, Hyderabad and Rangareddy.
5. All the counsel listed as above.
6. Cash (LA) Section for the payment of retainership fee to the Standing Govt. Counsel at serial number 1 in the table in para 1 above.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for information of all concerned.
8. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
9. Hindi Section for translation of this order into Hindi.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)
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